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CENTRAL ADMINISTRATIVE MEMBER
Principal Bench, New Delhi

O.A.100/89

New Delhi, This the 1st Day of February 1994.

Hon'ble Shri C.J. Roy, Member(J)

Hon'ble Shri P.T. Thiruvengadam, Member(A)

Shri Balbir Singh
S/o Shri Nand Lal
Village & Post Office Ladpur,
Delhi - 110081.
By Advocate Shri O.P. Khekha
Versus

Applicant

1. Union of India
Through the Secretary
Ministry of Home Affairs
Govt of India, New Delhi.
2. Lt. Governor, Through
Chief Secretary
Delhi Administration
Delhi.
3. The Commissioner of Police
Police Headquarters, MSO Bldg
I.P. Estate, New Delhi
4. Deputy Commissioner of Police,
VIIth BN.P.T.S. Malviya Nagar
Mehrauli, New Delhi.

Respondents.

By Advocate None

O R D E R (oral)

Hon'ble Shri C.J. Roy, Member(J)

1. Shri O.P. Khekha, the learned counsel for the applicant wishes to withdraw the case as not pressed and makes an endorsement to this effect on the file. Therefore, the case is dismissed as not pressed. No costs.

1. J. 26

(P.T. THIRUVENGADAM)
Member (A)

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(C.J. ROY)
Member (J)

LCP